

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF



VISHAL MALLEABLES LIMITED

(Registered Office: 85/2 GIDC Industrial Area, Ankleshwar 393002)

Tel 02646 222166, Fax 02646 251924, email : info@vishalmalleables.com)

1.	Name of the Target Company	Vishal Malleables Ltd			
2.	Name of Acquirer(s) including PACs:	Mr. Omprakash Khetan (Acquirer) Smt. Urmiladevi Khetan, Shri Sitaram Khetan, Shri Kailashchand Khetan, Smt.Saritadevi Khetan, Smt. Veenadevi Khetan,Smt.Rekhadevi Khetan, Shri Manoj Khetan, Shri Ashok Khetan,Shri Arvind Khetan, Smt. Asha Khetan.(PACs)			
3.	Name of Manager to the offer	BOB Capital Markets Ltd			
4.	Name of the Registrar to the offer	Sharex Dynamic (India) Private Ltd			
5.	Offer Details	Open offer to acquire up to 3,90,000 equity shares of Rs. 10 each representing 20% of the fully paid equity capital of M/s Vishal Malleables Ltd at a price of Rs. 41.85 per share.			
	a) Date of Opening of the offer	30th March, 2007			
	b) Date of Closure of the	18th April, 2007			
6.	Details of the acquisition				
Sr. No	Particulars	Proposed in the Letter of offer		Actual	
6.1	Offer Price (Rs.)	41.85		41.85	
6.2	Equity Shareholding of the Acquirer including PAC before the Public Announcement (No & %)	575815 (29.53%)		575815 (29.53%)	
6.3	Shares acquired by MOU or market purchases (No & %)	NIL		NIL	
6.4	Shares acquired in the open offer (No & %)	390000 (20%)		27257 (1.40%)	
6.5	Size of the open offer (No of shares multiplied by offer price per share	Rs. 1,63,21,500		Rs. 11,40,705.45	
6.6	Shares acquired after public announcement but before 7 working days prior to the closure date.	NIL		NIL	
6.7	Post Offer shareholding of Acquirer including PAC (No & %) (6.2+6.4)	965815 (49.53%)		603072 (30.93%)	
6.8	Pre and post offer shareholding of Public(No & %)	Pre	Post	Pre	Post
		1055594	665594	1055594	1028337
		54.13 %	34.13%	54.13%	52.73%
7	Status of Escrow Account	The balance lying in the Escrow Account is being refunded to the Acquirer.			
8	Payment of interest, if any	The Acquirer has paid interest to the shareholders of M/s Vishal Malleables Ltd who offered their equity shares under the open offer on account of delay in offer at the rate of 10% p.a. (for the period from 21.7.2004 to 02.05.2007) on the Book Value of Shares of Rs. 32.75 as on 30.09.2003 amounting to Rs. 9.10 per share			
9	Status of investor complaint(s)	No investor complaint is pending as on date			

This Announcement will also be available on the SEBI's website (www.sebi.gov.in)

The Acquirer & PAC accept full responsibility for the information contained in this announcement and also accepts responsibility for the obligations of acquirer & PAC as laid down in the Regulations.

ISSUED BY MANAGER TO THE OFFER AND ON BEHALF OF THE ACQUIRER & PAC



BOB Capital Markets Limited

(Wholly owned Subsidiary of Bank of Baroda)

Meher Chambers, Ground & First Floor, Dr. Sundarlal Behl Marg, Ballard Estate, Mumbai-400038.

Tel.: 91-22-66372301/03; Fax: 91-22-66372312

Contact Person: Mr. A. Daniel

Place : Mumbai

Dated : 11th May, 2007